

Government has since been referred to the Sixth Finance Commission. Pending receipt of the Report of the Commission, no action can be taken on the request of the State Government.

Request of Rajasthan Government for Locating of an Oil Refinery in the State

880. SHRI SUKHDEV PRASAD
VERMA :

DR. H. P. SHARMA :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Rajasthan Government have approached the Centre for the location of an Oil refinery in Rajasthan; and

(b) if so, the reaction of the Central thereto ?

THE MINISTER OF LAW AND JUSTICE, AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) :

(a) Yes, Sir.

(b) For setting up a refinery in the north-west region of the country, the merits of various locations including those in Rajasthan have been evaluated, taking into account techno-economic considerations and other relevant factors. As Mathura in U. P. was found to be the most suitable location, the Government has decided to set up the refinery there.

India's contribution to United Nations Development Programme

881. SHRI SUKHDEO PRASAD VERMA : Will the Minister of FINANCE be pleased to state :

(a) whether the United Nations Development Programme Administrator met him recently;

(b) if so, whether United Nations Development Programme has asked India for an increased contribution in terms of its

annual pledge of funds provision of experts and fellowships; and

(c) the reaction of Government in this regard ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) :

(a) Yes, Sir.

(b) Yes, Sir.

(c) The matter is under consideration.

Disparities in Income

882. SHRI D. K. PANDA :

SHRI B. V. NAIK :

Will the Minister of FINANCE be pleased to state : the present ratio between the lowest and highest incomes in the country?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) :

Data are not available to give the present ratio between the lowest and highest incomes in the country. Some rough idea of such a ratio is possible only in respect of those who pay Central income tax. According to the latest available data on income tax statistics, which relate to 1967-68, the average annual income of an assessee in the highest income range (i.e., over Rs. 5,00,000) worked out to Rs. 10,78,000 and was 262 times the average annual income of Rs. 4,118 for an assessee in the lowest income range (i.e., between Rs. 4,000 and Rs. 5,000). In terms of post-tax incomes (i.e., after paying income tax) the average income of an assessee in the highest income range worked out to 80 times the income of an assessee in the lowest income range.

Enquiry into Tax evasion by Bajorias and Jalans Monopoly Houses

883. SHRI D. K. PANDA : Will the Minister of FINANCE be pleased to state :

(a) whether any inquiries have been conducted into the tax evasion and monopolisation by the Bajorias and Jalans Group